

Obviously, they cannot, because some of them are in a very bad condition but most of them are good.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, what amount of money is invested by the Government in these mills?

SHRI N. KANUNGO: The Government need not invest money directly. Government provides the necessary guarantees and other facilities for financing them through normal credit channels.

श्री राम सहाय : क्या मैं यह जान सकूंगा कि इस तरह से सरकार द्वारा जो मिलें ली जा रही हैं उनमें किने मजदूर काम कर रहे हैं ?

SHRI N. KANUNGO: I cannot give the number of labourers working in these particular mills; I have not got the information.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether there are any mills in Vidarbha which have been given any assistance by the Central Government?

SHRI N. KANUNGO: It is not a question of assistance; it is a question of management.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, how many mills are being enquired into by Government committees at present?

SHRI N. KANUNGO: I suppose, six.

*327. [The questioner (Shri Mahes-war Naik) was absent. For answer, vide col. 1466 infra.]

•CHINESE PROTEST AGAINST ROUTE MAP OF A.I.I.

*328. SHRI FARIDUL HAQ ANSARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is fact that the Chinese Government have protested to the Government of India about a

route map published by the Air India International; and

(b) if so, what is the basis of that protest?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir.

(b) The errors pointed out by the Chinese are: The name of the "People's Republic of China" has been designated as 'Chinese Republic', Tibet and Sinkiang regions erroneously separated by red lines; North-East China erroneously designated in the map as 'Manchuria'; and the boundary line between China and India, drawn in the map is at variance with facts.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether the Government of India has sent any reply to that protest? If so, what are the contents of that reply?

SHRIMATI LAKSHMI MENON: The Ministry of Communications sent the protest to us for consideration. The Air India International acknowledged the letter and the matter is under study in our Ministry.

♦329. [The questioner (Shri J. C. Chatterji) was absent. For answer, vide col. 1467 infra.]

समाचारपत्रों की कतरनें

*३३०. श्री नवाबसिंह चौहान : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) १ जनवरी से ३१ जुलाई, १९६० तक की अवधि में उनके मंत्रालय ने समाचार-पत्रों की कितनी कतरनें विभिन्न मंत्रालयों को भेजीं ;

(ख) इनमें से कितनी कतरनें अंग्रेजी समाचारपत्रों से लेकर भेजी गई और कितनी हिन्दी समाचारपत्रों से ;

(ग) क्या विभिन्न मंत्रालयों से सम्बन्धित समाचारों, सुझावों तथा आलो-

चनाओं की कतरनें समस्त हिन्दी समाचार-पत्रों से लेने तथा उन्हें वितरित करने के लिये वैसे ही व्यवस्था है जैसी कि अंग्रेजी समाचार-पत्रों के लिये हैं; और

(घ) यदि उपरोक्त भाग (ग) का उत्तर 'ना' में है, तो इसके क्या कारण हैं?

t [NEWSPAPER CUTTINGS

*330. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of newspaper cuttings which were sent to various Ministries by the Ministry of Information and Broadcasting during the period from 1st January to 31st July, 1980;

(b) the number of these cuttings which were taken from English newspapers and the number taken from Hindi newspapers;

(c) whether arrangements for taking cuttings from all Hindi newspapers in regard to the reports, suggestions and criticisms concerning various Ministries and for distributing them are the same as those for English newspapers; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?

सूचना तथा प्रसारण मंत्री (डा० बी० बी० केशकर): (क) से (घ) सरकारी कार्यों के बारे में समाचार-पत्रों में जो खबरें आती हैं, उनको जानने के लिए प्रेस इनफार्मेशन ब्यूरो कई भाषाओं में और काफी संख्या में समाचार-पत्रों को देखती है। ३२ अंग्रेजी दैनिक और ६३ हिन्दी (जिन में ३६ दैनिक, ८ साप्ताहिक और १९ और समाचार-पत्र हैं) रोज देखे जाते हैं। हिन्दी समाचार-पत्रों से टीकाएँ, खबरें और सम्पादक के पत्र जो महत्व के होते हैं, अलग अलग मन्त्रालयों को दिए जाते हैं। अंग्रेजी और

हिन्दी समाचार-पत्रों से जो कटिंग लिए जाते हैं, वह लगभग ४००० हर रोज होते हैं।

t [THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) to (d). The Press Information Bureau scrutinises a large number of newspapers in several languages, to keep Government informed of the comments in the press on Government policies and activities. It scrutinises 32 English language dailies and 63 newspapers in Hindi (36 dailies, 8 weeklies and 19 other periodicals). The Hindi newspapers are scrutinised for preparing roundups of comments, reports and letters to Editors etc. which form part of the daily analysis of the Press supplied to various Ministries. The total number of clippings from English and Hindi papers is estimated at about 4,000 per day.]

श्री नवाबसिंह चौहान : इसमें यह पूछा गया था कि कितनी हिन्दी-समाचारपत्रों से और कितनी अंग्रेजी-समाचारपत्रों से कटिंग्स भेजी गई? क्या इनकी अलग अलग संख्या नहीं दे सकते?

डा० बी० बी० केशकर : अलग अलग संख्या देने के लिये काफी पुष्टताद्य करनी पड़ेगी क्योंकि कटिंग्स का आज तक का जो रिकार्ड है वह इस बिना पर नहीं है कि यह हिन्दी की कटिंग है और यह अंग्रेजी की कटिंग है। आगे के लिये यह सोचा जा सकता है कि इनका अलग अलग हिसाब रखा जाय।

श्री नवाबसिंह चौहान : क्या माननीय मंत्री जी को मालम है कि हिन्दी के लिये वहाँ अलग विभाग है और अंग्रेजी के लिये अलग विभाग है और कटिंग्स अलग अलग ही रखी जाती हैं। क्या वह इस बात की जांच करने की और इसमें भविष्य में सुधार करने की कोशिश कर रहे हैं?

डा० बी० बी० केशकर : इसमें सुधार का कोई सवाल ही नहीं है क्यों कि जो काम

t [] English translation.

हो रहा है वह बड़ी मुश्तदी से हो रहा है, उसमें कोई खराबी नहीं है लेकिन यह जानने के लिये कि हिन्दी की कितनी कटिंग्स हैं और अंग्रेजी की कितनी कटिंग्स हैं कोशिश करेंगे कि उसका आगे से अलग अलग हिसाब रखा जाय ।

श्री गोपीकृष्ण विजयवर्गीय : अगर कटिंग्स की संख्या अलग अलग मालूम भी हो जाय तो उसकी उपयोगिता क्या होगी ?

डा० बी० बी० केशकर : उपयोगिता यह है कि माननीय सदस्य यह जानना चाहते हैं ।

श्री इब्राहीम सुलेमान सेट : मैं यह जानना चाहता हूँ कि हिन्दी और अंग्रेजी जवानों के अलावा और कौन कौन सी जवानों के अखबारों की कटिंग्स भेजी जाती हैं ?

डा० बी० बी० केशकर : सभी भाषाओं की कटिंग्स हम इकट्ठा करते हैं । क्योंकि सवाल अंग्रेजी और हिन्दी का था इसलिये इसका जिक्र यहां किया गया ।

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether any cuttings are taken from Urdu papers; if so, from which papers?

DR. B. V. KESKAR: I would certainly be glad to give the answer if a separate question is tabled.

THE HAGUE COURT'S JUDGEMENT

•331. **SHRI JASWANT SINGH:** Will the PRIME MINISTER be pleased to state whether Government have considered the Hague Court's judgement in regard to Nagar Haveli and Dadra and if so, with what results?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : Government have further examined the judgment of the International Court of Justice in the case filed by the Portuguese Government against India concerning cer-

tain rights of passage over Indian territory to Dadra and Nagar Haveli. The verdict of the World Court is substantially in India's favour. The Court has held that India acted correctly and in accordance with her international obligations. A more significant aspect of the Court's decision is that there can be no question of India being obliged to permit passage of any kind in the present circumstances. In other words, the present position obtaining in the enclaves has been stabilised and cannot change without the permission of the Government of India. Government are generally satisfied with the decision of the World Court in this case.

SHRI JASWANT SINGH: From the papers it appears that the Portuguese Government also feel happy in certain aspects in regard to this decision. I would like to know whether there are some points which have gone against us. What makes them satisfied with regard to this decision?

SHRI JAWAHARLAL NEHRU: The hon. Member can read the judgment of the world Court and form his own opinion.

SHRI JASWANT SINGH: If the opposite party also is satisfied, what is the reason?

SHRI JAWAHARLAL NEHRU: There are some observations, some things, which, according to us, might have been expressed differently, but in the result we are not dissatisfied, but other observations etc. are not to our liking.

SHRI N. M. LINGAM: Now that the right of passage to Dadra and Nagar Haveli has been refused by the World Court to the Portuguese Government, what is the future of these two places? Are they to remain in the present anomalous position indefinitely or have the Government any scheme for integrating them into the country?